

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-516(ND)/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: IFCI Ltd. Vs. Cedar Infonet Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Kushal Gupta, Mr. Vivek Chib and Ms. Pracheta Kar, Advocates		
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ORDER

Ld. Counsel for the Petitioner prays for some time to place on record
the statement of account.

To come up for further consideration on 2nd February, 2018.

-S-d 7

(R. Varadharajan)
Member (J)

-S-d 7

(Ina Malhotra)
Member (J)